

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1402

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

DEVELOPMENT OF POLICE HEADQUARTERS

1402. SHRI OM PRAKASH YADAV:
SHRIMATI SANTOSH AHLAWAT:
SHRI SUMEDHANAND SARSWATI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has allocated funds for the development of state-of-the-art technology in State police headquarters and important headquarter's/offices of police departments;

(b) if so, the details thereof;

(c) whether the Government has taken any steps for deployment and use of state-of-the-art technological gadgets, wireless tools, security and surveillance to improve the efficiency of policing in the country; and

(d) if so, the details and the funds provided during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The focus of Modernisation of Police Force (MPF) scheme is to strengthen the police infrastructure. Some of the major items of police infrastructure covered under the scheme are police building, police housing under Plan and mobility, weapons, equipment for training, computerization, forensic science and Mega City Policing (MCP) under Non-Plan. The provision for Plan component under MPF Scheme was started only in 2013-14. As on date, no fund has been provided under Plan component of MPF Scheme during 2015-16. However, there is a Non-Plan allocation of Rs.595.00 crore under the 2015-16 budget for mobility, equipment, weapons etc., for State Police under MPF Scheme.

L.S.US.Q.NO. 1402 FOR 08.12.2015

Funds are provided to State Governments for procurement of these items including technological gadgets, wireless tools, security and surveillance equipments as per the Annual Action Plan prepared by the State Governments which are approved by the High Powered Committee in Ministry of Home Affairs. However, there is no separate fund allocated for the development of state-of-the-art technology in State police headquarters and important headquarters offices of police departments. The details and the funds provided during each of the last three years and the current year, State-wise are given in the Annexure.

Police and Public Order fall under the category of subjects within the domain of the State as per Seventh Schedule of the Constitution of India. Although the Central Government has been supplementing the State Governments through the aforementioned Scheme, the primary responsibility for modernizing the State Police Head Quarters in the respective States lies with the State Governments.

Funds released separately during each of the last three years and current year under MPF Scheme.

(Rs. In crores)

Sl.NO.	States	2012-13 Released	2013-14 Released	2014-15 Released	2015-16 Released as on 30.11.2015
1.	Andhra Pradesh	21.31	85.92	54.17	25.54
2.	Arunachal Pradesh	2.00	10.77	9.69	2.85
3.	Assam	13.41	59.93	43.29	1.98
4.	Bihar	15.03	55.99	49.08	2.07
5.	Chhattisgarh	4.93	30.88	37.36	6.96
6.	Goa	0.52	2.76	1.86	0.08
7.	Gujarat	12.99	78.43	72.62	22.47
8.	Haryana	6.06	21.61	28.25	10.04
9.	Himachal Pradesh	1.78	7.10	5.75	0.26
10.	Jammu & Kashmir	22.47	101.00	105.17	2.99
11.	Jharkhand	4.67	29.86	34.52	8.38
12.	Karnataka	19.49	77.50	103.65	31.02
13.	Kerala	8.19	48.26	42.00	1.21
14.	Madhya Pradesh	13.78	61.37	58.18	2.03
15.	Maharashtra	29.63	92.93	76.65	48.53
16.	Manipur	4.85	2064	28.45	7.31
17.	Meghalaya	1.91	8.12	6.98	0.28
18.	Mizoram	6.40	17.92	19.03	4.34
19.	Nagaland	5.46	33.88	31.39	11.41
20.	Odisha	7.92	53.71	42.92	12.97
21.	Punjab	8.34	30.50	38.13	17.05
22.	Rajasthan	15.88	62.83	102.50	32.05
23.	Sikkim	0.90	5.09	3.57	0.13
24.	Tamil Nadu	17.70	69.95	85.74	61.12
25.	Tripura	3.99	20.19	22.69	5.16
26.	Telangana	00	--	68.13	14.60
27.	Uttar Pradesh	32.10	176.08	169.23	67.16
28.	Uttarakhand	3.61	12.89	8.81	3.57
29.	West Bengal	14.68	62.24	47.40	34.09
	Total	300.00	1338.35	1397.22	437.65
